



OFFICE OF THE COMMISSIONER OF CUSTOMS (EXPORT)
AEO CELL, MUMBAI CUSTOMS, ZONE-III, AIR CARGO COMPLEX,
SAHAR, ANDHERI (E), MUMBAI – 400099.

Email: - aeocellexport@gmail.com

Phone No. 022-26817927

F. No. S/3-Misc-40/2020-21/AEO Cell

Date:- __.03.2021

To,

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block No. 1 Wing No. 5, R.K. Puram, New Delhi-110066.
2. The Director General, Directorate of Revenue Intelligence, 'D' Block, I.P. Bhawan, I.P. Estate, New Delhi-110002.
3. The Director General, Directorate General of Goods & Services Tax Intelligence, West Block VIII, Wing No. VI, 2nd Floor, R.K. Puram, New Delhi-110066.
4. The Commissioner, Directorate of Legal Affairs, 4 th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg New Delhi-110002.
5. The Additional Director General, Directorate General of Systems, Risk Management Division, 13, Sir Vithaldas Thackersey Marg, Opp. Patkar Hall, New Marine lines, Mumbai - 400020.
6. All Chief Commissioners, Customs, Customs (Prev.), Goods & Service Tax, Goods & Service Tax (Audit).-

Sir/Madam,

Sub:- Legal verification of AEO application under AEO program -regarding.

Please refer to the letter F.No. 450/179/2009-Cus IV (Pt) dated 02.01.2017 issued by the Director Customs and the letter F.No. 1380/65//2016 dated 11.01.2017 of PM AEO DGPM on the above subject matter and Para IV of CBEC Cir 03/2018 dt. 17.01.2018 (available on CBEC website (Home->Departmental Officers->System/Home->Public Information->Indian AEO Programme).

Following entities have applied for applied for AEO certification in terms of CBEC Circular No. 33/2016-Cus. dated 22.07.2016 (available on CBEC website): -

1. M/s Otis Elevator Company (India) Ltd. for AEO-T2
2. M/s Nelco Limited for AEO-T2
3. M/s Galaxy Freight Pvt. Ltd. for AEO-LO

The details of the above said entities is enclosed as Annexure-A.

Further, it is also requested that details regarding below mentioned points may be intimated to this office positively within 14 days of receipt of letter vide post or through e-mail address given above (header of the letter).

- i. Show Cause Notice issued to them during last three financial years involving fraud forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.
- ii. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.
- iii. Whether there are any disputed duty demanded or drawback demanded or sought to be denied in all the show cause notices issued under the Customs Act, 1962 (other than those mentioned in (i) & (ii) above) during last three financial years. The ratio of

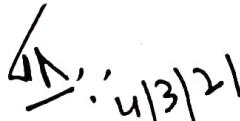
such disputed duty demanded or drawback demanded or sought to be denied may be provided.

The details may include issue in brief, date of SCN/Order and revenue implication. In case this applicant has come to an adverse notice of the department/Govt. Details may be communicated. In case any fresh / new SCN is issued in future, the same may be intimated/endorsed to this office, so that the status/accreditation can be reviewed.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the Customs Circular No. 33/ 2017 dated 22.07.2016. In case no reply is received within the aforesaid stipulated time period it will be presumed that you have no objection in granting 'AEO' status to the applicant.

Moreover, if any incidence of dis-reputation of the applicant comes to your notice now or in future, the same may also be informed to this office.

Yours faithfully,


(K. C. Kala)

Additional Commissioner of Customs,
AEO Cell, Mumbai Customs Zone-III

Encl: Annex A containing details of the entity(ies)

Copy to :-

1. The AEO Programme Manager, Directorate of International Customs, Central Board of Excise & Customs, Jeevan Bharti Building 2nd Tower, 5th Floor, Connaught Place, New Delhi-110001.

Annexure A

Sr. No.	Name of Firm/Address	IEC No./PAN No.	Director/Partner/Contact Person's Name
1.	M/s Otis Elevators Company (India) Ltd.	0388005050/ AAACO0481E	Mr. P. S. DasGupta, Director Mr. Anil Vaish, Director Mr. Nirmal Kumar Mohanty, Director Mr. Sebi D. Joseph, Director Mr. Suma Puthan Naduvakkat, Director
2	M/s. Nelco Limited	0388054760/ AAACT1983C	Mr. BALAKRISHNAN GOPAL, Director Mr. S. RAMAKRISHNAN, Director Ms. SANJAY DUBE, Director Mr. VINAYAK DESHPANDE, Director Mr. B.RAJAGOPAL, Director Mr. PRADIP J.NATH, Director Mr. RAJENDRA R. BHINGE, Director Mr. PRASHANT GHOSE, Director
3	M/s. Galaxy Freight Pvt. Ltd.	AABCG2491H	Mr. MOHAMED MALBARWALA, Managing Director Mr. FARDEEN MALBARWALA, Director